

raw material for the Nicotine production?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Yes, Sir.

(b) A simple and economic process for the manufacture of nicotine sulphate from tobacco waste, developed under the auspices of the Council of Scientific & Industrial Research, is being given wide publicity with a view to assist the parties interested in the establishment of this industry.

(c) About 38 million pounds of tobacco waste and 25 million pounds of tobacco stalks every year are available for nicotine production.

ILMENITE AND RUTILE

11. **Shri Eswara Reddy:** (a) Will the Minister of Commerce and Industry be pleased to state how much Ilmenite and Rutile were exported in 1952?

(b) What is the money value of the quantities exported in respect of each commodity?

(c) To which countries were they exported?

The Minister of Commerce (Shri Karmarkar): (a) to (c). 1,74,178 tons of Ilmenite valued at Rs. 87,98,987 were exported to U. K., U.S.A., Japan, Italy, Australia, France, Germany, and Holland. There were no exports of Rutile.

COMMUNITY PROJECT IN TRIPURA

13. **Shri Biren Dutt:** Will the Minister of Planning be pleased to state:

(a) the items on which the amount provided for Community Projects in Tripura has been spent;

(b) whether any demand for small irrigation works was made by the peasants of the project area;

(c) whether the people of the project area demand a pond which costs Rs. 1,500 instead of boring a well at a cost of Rs. 3,000; and

(d) whether Government propose to consider the Memorandum submitted

by the Project Area People's Conference?

The Deputy Minister of Irrigation and Power (Shri Hathl): (a) A statement is laid on the Table of the House. [See Appendix I, annexure No. 29.]

(b) to (d). Information has been called for from the Chief Commissioner, Tripura and will be laid on the Table of the House when received.

TRADE REPRESENTATIVES ABROAD

14. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to refer to pages 866 to 871 of the Journal of Industry and Trade (June 1953) and to state:

(a) whether the list of Trade representatives of India in other countries and of other countries in India are the complete latest lists; and

(b) if so, the reasons for having no Trade representatives of India in (i) China, (ii) Czechoslovakia, (iii) Hungary, (iv) Poland and (v) U.S.S.R.?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) The lists of Commercial Officers of India in other countries and Foreign Trade Representatives in India, published in the June issue of the Journal of Industry and Trade, were the latest at the time it was published. These are, however, subject to frequent revisions depending upon the changes in personnel.

(b) There are many reasons for the appointment of our Commercial Officers, the principal one being the volume of trade with these countries. Where we have not designed specifically "Commercial Officers", the trade work is carried out by the Heads of the Mission. Accordingly our Embassies in China, Czechoslovakia and U.S.S.R. are adequately staffed to handle whatever trade matters arise in those countries. So far as Hungary is concerned, India's Vice-Consul-cum-Attache at Vienna looks after our trade interests also in that country. In regard to Poland, the